

IN THE HIGH COURT OF JUDICATURE AT BOMBAY
NAGPUR BENCH AT NAGPUR

Criminal Application (BA) No. 297 of 2020

Mauna alias Shishir Bhupen Barai

Vs.

State of Maharashtra

Office Notes, Office Memoranda of Coram,
appearances, Court's orders of directions
and Registrar's orders

Court's or Judge's orders

Mrs. A. R. Kulkarni, APP for the State/non-applicant

CORAM : M. G. GIRATKAR, J.

DATED : 30/04/2020

Not before the Bench of which Shri M. G. Giratkar J. is
a member.

JUDGE